

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:6887
ANSWERED ON:07.05.2015
EVICTION OF PEOPLE DUE TO COAL MINING OPERATIONS
Somaiya Dr. Kirit

Will the Minister of COAL be pleased to state:

- (a) whether it is a fact that the local people especially tribals have been evicted from their houses due to coal mining operations in the country;
- (b) if so, the details thereof; and
- (c) the measures taken by the Government to compensate the families, who have been dislocated from their houses during the last three years and the current year?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL, POWER AND NEW AND RENEWABLE ENERGY
(SHRI PYUSH GOYAL)

- (a) to (c): The information is being collected and will be laid on the Table of the House.